NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. MA 1537/2018 in C.P.(CAA)/1102/MB/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: **Randil Trading Company Pvt. Ltd**

APPEARANCE :

FOR THE APPLICANT **:** Adv. C.S. Savithri

Section: 230-232 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.08.2022
ANKIT